MINUTES OF THE MEETING No.113 dated 23.6.2015 UNDER THE CHAIRMANSHIP OF Shri V.R. Srivastava Addl. DGFT

MEMBERS PRESENT: PRESENT IN THE MEETING ROOM:

1. Shri Nand Lal, Sr. Development Officer, Departments of Industrial Policy and Promotion, Udyog Bhawan, New Delhi
2. Shri Jasbir Singh, Consultant, Department of APC (Chem Div), Shastri Bhawan, New Delhi
3. Shri P.P. Srivastava, Jt. Industrial Advisor, Dept. of CAPC (Chem Div), Shastri Bhawan, New Delhi
4. Shri D.S. Rishi, Scientist, Space Board, New Delhi
5. Shri Dayo Shankar, Dy.Director General of Foreign Trade, Norms Committee-IV, Office of DGFT, Udyog Bhawan, New Delhi
6. Shri G. Saravanan, Foreign Trade Development Officer, Norms Committee - IV, Office of DGFT, Udyog Bhawan, New Delhi

The Committee then considered minutes of the ALC Meeting No.18 for confirmation and confirmed and adopted the same without any change.

Case No.38-42 NC No.13/14 Dated 22.6.15	M/s. Silver Oak Sales (P) Ltd. N. Delhi F.No.01/03/06/193/14dt08.08.06 RLA TN.0190/14dt08.08.06 Sec.9(c)01/08/05/Dt dated 1.01.2007

The Committee considered the case as per agenda and noted that Technical Authority, DHP, vide their U.O.No.7/100/2013-TH/WC dated 4.6.2013, have re-examined the case based on the clarification submitted by the firm vide letters dated 30th April, 2013, 13th May, and 23rd May, 2103, along with declaration for export products, FDA Certificate, ARE-1, Export Invoice, Shipping Bill, raw material specification. Technical Authority, DHP, also observed that in the advance licence, the quantity of the product was given in Numbers and based on ARE-1, Export Invoice, Chartered Engineer Certificate, the following weight of export products has observed by TA, DHP:-

Export Item No. 1 : Net Content 15.01 grams packing
2 Net Content 4.20 grams packing
3 Net Content 17.71 grams packing

TA, DHP, has also obtained a copy of the approved formula from Drug Authority, declaration regarding import and export items and stated that the fire-bad chemical wastage of 0.50% on bulk raw materials, which is reasonable. However, component is allowed on net to net basis.

Taking into account of the facts and circumstances mentioned above, Committee decided to re-consider the case and approve norms, as under:-

Export Item

Sl.No.	Description of Item	Quantity
1	Cocoshe de Rare Milk Bar Old (Non Conditioned)	1,200,000 Numbers
2	Cocoshe Gold Jacquer Perfetione Yellow/ Vanilla Black (Foil Liner)	50,000 Numbers
3	Cocoshe Gold Gloss Opulence - Red Mousse (Foil Liner)	50,000 Numbers

Import Item

Sl.No.	Description of Item	Quantity
1	Jelf B. 68102 (Hazelnut Compound)	10.00 Kg.
2	Benzoin Jelf 10012 (Powder Hazenut Jelf)	6.00 Kg.
3	Jelf Cocoa Butter Substitute (L-7200)	9.00 Kg.
4	Sorbitol Powder (Sorbitol)	10.00 Kg.
5	Cremophor RH40 (Peg-40 Hydrogenated Castor Oil)	50.00 Kg.
6	E-Frothin(DEP-ED Frothener)	10.00 Kg.
7	Vinegrom Beer Milk 327757 (Emulgrom Beer Milk)	5.00 Kg.
8	PVM/ E-2000/02 Cocoshe de Rare Milk (Frothener)	15.00 Kg.
9	KEROSIN (Lupin Hydrolysed Vegetable Protein Powder) (Flavour)	12.00 Kg.
10	Cremoral 2122 Plasma (Malto-dextrin)	50.00 Kg.
11	POLYGLYCOL 6000 NA (Lupin Hydrolysed Vegetable Protein Powder) (Flavour)	150.00 Kg.
12	Jel Sodium Citrate	9.00 Kg.
13	Cocoshe Gold Gloss Opulence (Gloss/Lot) (Lamination 7451 LGBW + 7451 LGBW)	Gross use
14	Premo Lip Colour (Gerdian Gold Lacquer Premo of Aqua, Gerdian Gold Lacquer Premo of Aqua, Gerdian(Hydrocarbon)(polyhexene, PGP, Polyethylene 20, Polyethylene 10, Sunscreen, Colloidal gum, pigment) 17171200)	215.00 Kg
15	Brand Wipes (GOPL Synthetic Brand (Poly Polyester synthetic Wipes - LGPL)	Gross use
16	CAP (MPEX-CUTE (Cap (polyethylene Brand(Gross) (poly(Polyester) Appliance (Poly Propylene)	Gross use
17	Cocoshe 2015 Fair Cartons (Inside BR 200 dp Gross Paper)	Gross use
18	Base Labels 202 (Fair Cartons) (Paper)	Gross use
19	Premo Lip Colour (Premo Lip Colour (Premo (Polyhexene,Oxyl, Mineral, (Hydrocarbon, Paraffin, oil Polyhexene, Caprylic/Capric triglycerides(Oil, Wax, Sunscreen, Colloidal gum, Pigment, Oxyl, Mineral, Paraffin, oil Sunscreen, Oxyl, Mineral, Wax, Sunscreen, Colloidal gum, Pigment, Wax, Sunscreen, Colloidal gum, Pigment, Wax, Sunscreen, Colloidal gum, Pigment

			12.06.2013	
5	HQ File :01/83/050/01062/AM11/	RLA File :10/24/040/00127/AM11/	Lic.No/Date:1010042112 14.03.2011	Defer Date:10.07.2013
	Decision : Re-listed for 10.7.2013.			

6	**Case No.:22/51/83-ALC1/2011**	Party Name:EVERPLUS PLASTICS PVT. LTD.	Meet No/Date:11/83-ALC1/2013 12.06.2013	**Status:Case Deferred**
	HQ File :01/83/050/00919/AM12/	RLA File :08/24/040/00208/AM12/	Lic.No/Date:0810107664 11.01.2012	Defer Date:10.07.2013
	Decision : Reminder to TA issued on 16.8.2012 and 12.10.2012. D.O reminder to TA issued by DDG(DS), DES-IV on 24.6.2013. The case is re-listed for 10/7/2013			

7	**Case No.:53/47/83-ALC1/2011**	Party Name:GUJARAT NRE COKE LTD.	Meet No/Date:11/83-ALC1/2013 12.06.2013	**Status:Case Deferred**
	HQ File :01/83/050/00842/AM12/	RLA File :02/24/040/00175/AM12/	Lic.No/Date:0210172551 17.01.2012	Defer Date:10.07.2013
	Decision : Letter issued to Joint Secretary (M/o Coal) on 17/12/2012. Reminder issued on 14.6.2013. The case is re-listed for 10/7/2013			

8	**Case No.:7/11/83-ALC1/2012**	Party Name:SYNTHITE INDUSTRIES LIMITED	Meet No/Date:11/83-ALC1/2013 12.06.2013	**Status:Case Deferred**
	HQ File :01/83/050/00219/AM13/	RLA File :10/24/040/00005/AM13/	Lic.No/Date:1010049570 11.05.2012	Defer Date:10.07.2013
	Decision : Re-listed for 10.7.2013.			

9	**Case No.:50/23/83-ALC1/2012**	Party Name:PLANT LIPIDS PRIVATE LIMITED	Meet No/Date:11/83-ALC1/2013 12.06.2013	**Status:Case Approved**
	HQ File :01/83/050/00450/AM13/	RLA File :10/24/040/00035/AM13/	Lic.No/Date:1010050815 07.08.2012	Defer Date:
	Decision : The Committee considered the case as per agenda. On the basis of written recommendation of Spices Board vide Letter No.MKT/FNP/03/12-13 dt. 17.4.2013, Committee decided to approve the case at 3.50% yield, as under:-			

Item of Export	Qty	Item of Import	Qty
Black Pepper Oil	3.4 MT	Light Black Pepper (Light Berries)	97 MT

This decision is applicable for this licence only.
RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

10	**Case No.:30/31/83-ALC1/2012**	Party Name:CALIBRE CHEMICALS PVT LTD.	Meet No/Date:11/83-ALC1/2013 12.06.2013	**Status:Case Deferred**
	HQ File :01/83/050/00582/AM13/	RLA File :03/94/040/00092/AM12/	Lic.No/Date:0310706838 29.08.2012	Defer Date:10.07.2013
	Decision : The Committee considered the case as per agenda and noted that reply from the firm has been received by TA. Re-listed for 10.7.2013.			

11	**Case No.:11/31/83-ALC1/2012**	Party Name:SYNTHITE INDUSTRIES LIMITED	Meet No/Date:11/83-ALC1/2013 12.06.2013	**Status:Case Deferred**
	HQ File :01/83/050/00563/AM13/	RLA File :10/24/040/00047/AM13/	Lic.No/Date:1010051154 12.09.2012	Defer Date:10.07.2013
	Decision : Re-listed for 10.7.2013.			

12	**Case No.:51/31/83-ALC1/2012**	Party Name:PARAM WOOD MOULDING PVT. LTD.	Meet No/Date:11/83-ALC1/2013 12.06.2013	**Status:Case Deferred**
	HQ File :01/83/050/00603/AM13/	RLA File :03/95/040/00399/AM13/	Lic.No/Date:0310709930 21.09.2012	Defer Date:10.07.2013
	Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. E-mail issued on 14.06.2013. The case is re-listed for 10.7.2013.			

13	**Case No.:52/31/83-ALC1/2012**	Party Name:LONA INDUSTRIES LIMITED	Meet No/Date:11/83-ALC1/2013 12.06.2013	**Status:Case Deferred**
	HQ File :01/83/050/00604/AM13/	RLA File :03/95/040/00378/AM13/	Lic.No/Date:0310709935 21.09.2012	Defer Date:10.07.2013
	Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data with in 15 days time. Mail issued on 28.05.2013. Reminder issued on 14.6.2013. The case is re-listed for 10.7.2013.			

14	**Case No.:65/24/82-ALC4/2012**	Party Name:INDOFIL INDUSTRIES LTD.	Meet No/Date:11/83-ALC1/2013 12.06.2013	**Status:Case Deferred**
	HQ File :01/82/050/00869/AM13/	RLA File :03/94/040/00520/AM13/	Lic.No/Date:0310710670 26.09.2012	Defer Date:10.07.2013
	Decision : Email has been issued to RA on 2.5.2013 and on 28.5.2013 for hard copies of application. Re-listed for 10.7.2013.			

15	**Case No.:80/24/82-ALC4/2012**	Party Name:INDOFIL INDUSTRIES LTD.	Meet No/Date:11/83-ALC1/2013 12.06.2013	**Status:Case Deferred**
	HQ File :01/82/050/00884/AM13/	RLA File :03/94/040/00519/AM13/	Lic.No/Date:0310710664 26.09.2012	Defer Date:10.07.2013
	Decision : Email has been issued to RA on 2.5.2013 and on 28.5.2013 for hard copies of application. Re-listed for 10.7.2013.			

16	**Case No.:23/43/83-ALC1/2012**	Party Name:ADARSHA SPECIALITY CHEMICALS PVT LTD	Meet No/Date:11/83-ALC1/2013 12.06.2013	**Status:Case Rejected**
	HQ File :01/83/050/00795/AM13/	RLA File :07/24/040/00308/AM13/	Lic.No/Date:0710091718 02.11.2012	Defer Date:
	Decision : The Committee considered the case as per agenda and decided to reject the case as the firm has not given reply to D/L dated 8/3/2013 issued by Deptt. of C&PC(PC Div) followed by reminder dated 2.5.2013 issued by this office. RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.			

17	**Case No.:40/47/83-ALC1/2012**	Party Name:HYDERABAD CHEMICALS LIMITED	Meet No/Date:11/83-ALC1/2013 12.06.2013	**Status: Deferred**
	HQ File :01/83/050/00874/AM13/	RLA File :09/24/040/00387/AM13/	Lic.No/Date:0910054301 09.11.2012	Defer Date:
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L dated 15.3.2013 issued by Deptt. of C&PC (Chem.Div). Re-listed for 24.7.2013.			

18	**Case No.:22/43/83-ALC1/2012**	Party Name:FARCOM CABLE SYSTEMS PRIVATE LIMITED,	Meet No/Date:11/83-ALC1/2013 12.06.2013	**Status:Case Deferred**
	HQ File :01/83/050/00794/AM13/	RLA File :07/24/040/00307/AM13/	Lic.No/Date:0710091957 14.11.2012	Defer Date:10.07.2013
	Decision : Hard copy sent to Deptt. of C&PC(PC.Div) on 26.2.2013. The case is re-listed for 10.7.2013.			

19	**Case No.:18/43/83-ALC1/2012**	Party Name:INTERNATIONAL PRINT-O-PAC LTD	Meet No/Date:11/83-ALC1/2013 12.06.2013	**Status:Case Rejected**
	HQ File :01/83/050/00790/AM13/	RLA File :05/23/040/00325/AM13/	Lic.No/Date:0510339215 20.11.2012	Defer Date:
	Decision : The Committee considered the case as per agenda and decided to reject the case as the firm has not given reply to D/L dated 19/3/2013 issued by DIPP followed by reminder dated 2.5.2013 issued by this office. RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.			

20	**Case No.:15/43/83-ALC1/2012**	Party Name:KAKO DEER ABRASIVE P LTD	Meet No/Date:11/83-ALC1/2013 12.06.2013	**Status:Case Rejected**
	HQ File :01/83/050/00787/AM13/	RLA File :05/23/040/00343/AM13/	Lic.No/Date:0510339576 27.11.2012	Defer Date:
	Decision : The Committee considered the case as per agenda and decided to reject the case as the firm has not given reply to D/L dated 19/3/2013 issued by DIPP followed by reminder dated 2.5.2013 issued by this office. RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.			

21	**Case No.:19/47/83-ALC1/2012**	Party Name:VIVIMED LABS LIMITED	Meet No/Date:11/83-ALC1/2013 12.06.2013	**Status:Case Deferred**
	HQ File :01/83/050/00853/AM13/	RLA File :09/24/040/00425/AM13/	Lic.No/Date:0910054399 27.11.2012	Defer Date:10.07.2013
	Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data of production & consumption for last 3 years and a letter issued on 28.05.2013. Re-listed for 10.7.2013.			

22	**Case No.:31/47/83-ALC1/2012**	Party Name:D.G. CONSTRUCTIONS	Meet No/Date:11/83-ALC1/2013 12.06.2013	**Status:Case Deferred**
	HQ File :01/83/050/00865/AM13/	RLA File :31/83/040/00121/AM13/	Lic.No/Date:3110056385 05.12.2012	Defer Date:10.07.2013
	Decision : The Committee considered the case as per agenda. D/L issued to the firm on 13.5.2013 and the reply from the firm has been received by TA, which was incomplete. Another D/L issued on 10.6.2013 by DIPP. Re-listed for 10.7.2013.			

23	**Case No.:42/47/83-ALC1/2012**	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:11/83-ALC1/2013 12.06.2013	**Status:Case Deferred**
	HQ File :01/83/050/00876/AM13/	RLA File :08/24/040/00291/AM13/	Lic.No/Date:0810116724 07.12.2012	Defer Date:10.07.2013
	Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. Letter issued on 28.05.2013. The case is re-listed for 10.7.2013.			

24	**Case No.:6/43/83-ALC1/2012**	Party Name:BOS NATURAL FLAVORS PVT. LTD.	Meet No/Date:11/83-ALC1/2013 12.06.2013	**Status:Case Approved**
	HQ File :01/83/050/00778/AM13/	RLA File :10/24/040/00064/AM13/	Lic.No/Date:1010051892 10.12.2012	Defer Date:
	Decision : The Committee considered the case as per agenda. On the basis of written recommendation of Spices Board vide Letter No.MKT/FNP/05/12-13 dt. 21.5.2013, Committee decided to approve the case at 14% yield, as under:-			

Item of Export	Qty	Item of Import	Qty
Black Pepper Oleoresin	1.4 MT	Light Black Pepper (Light Berries)	10 MT

This decision is applicable for this licence only.
RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

25	**Case No.:16/47/83-ALC1/2012**	Party Name:HANJIN CHEMICAL INDIA PVT LTD.	Meet No/Date:11/83-ALC1/2013 12.06.2013	**Status:Case Approved**
	HQ File :01/83/050/00850/AM13/	RLA File :05/23/040/00365/AM13/	Lic.No/Date:0510340592 11.12.2012	Defer Date:
	Decision : The Committee considered the case as per agenda and based on the written recommendation of DIPP vide their U.O.No.Nil dated 10.6.2013 the Committee decided to approve the case as under :-			

Export Items:

S.No.	Description of Item	Quantity
1.	Paint, Uvilon 7950-1 (SW) Clear	1 Kg

Import Item

S.No.	Description of Item	Quantity
1.	Additives, UA-07 T.C.	0.01726 Kg
2.	Resin, US-100	0.11165 Kg
3.	Resin, US-107	0.08120 Kg
4.	Resin, US-113	0.03045 Kg
5.	Resin, UR-254	0.1015 Kg
6.	Resin, UR-292	0.2436 Kg
7.	Additives, 10% BYK-310 (XL)	0.01015 Kg
8.	Solvent Toluene	0.15225 Kg
9.	Solvent Xylene	0.15225 Kg
10.	Solvent M.I.B.K.	0.05684 Kg
11.	Solvent N.B.A.	0.05786 Kg

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

26	**Case No.:36/47/83-ALC1/2012**	Party Name:SUDEEP PHARMA LTD.,	Meet No/Date:11/83-ALC1/2013 12.06.2013	**Status:Case Deferred**
	HQ File :01/83/050/00870/AM13/	RLA File :34/24/040/00217/AM13/	Lic.No/Date:3410035652 14.12.2012	Defer Date:10.07.2013
	Decision :D/L dated 16.4.2013 issued by Department of C&PC (Chem.Div). Reminder issued by this office on 28.05.2013. Re-listed for 10.7.2013.			

27	**Case No.:35/47/83-ALC1/2012**	Party Name:KANDLA ENERGY AND CHEMICALS LIMITED	Meet No/Date:11/83-ALC1/2013 12.06.2013	**Status:Case Deferred**
	HQ File :01/83/050/00869/AM13/	RLA File :05/23/040/00378/AM13/	Lic.No/Date:0510341158 18.12.2012	Defer Date:10.07.2013
	Decision :D/L dated 20.5.2013 issued by Deptt. of C&PC(PC.Div). Reminder dated 14.6.2013 issued by this office. Re-listed for 10.7.2013.			

28	**Case No.:43/47/83-ALC1/2012**	Party Name:RAJ PETRO SPECIALITIES PVT LTD.(FORMERLY-SURYODAY	Meet No/Date:11/83-ALC1/2013 12.06.2013	**Status:Case Deferred**
	HQ File :01/83/050/00877/AM13/	RLA File :04/24/040/00134/AM13/	Lic.No/Date:0410141866 18.12.2012	Defer Date:10.07.2013
	Decision :D/L dated 10.5.2013 issued by Deptt. of C&PC(PC.Div). Reminder dated 14.6.2013 issued by this office. Re-listed for 10.7.2013.			

29	**Case No.:34/47/83-ALC1/2012**	Party Name:EVERPLUS PLASTICS PVT. LTD.	Meet No/Date:11/83-ALC1/2013 12.06.2013	**Status:Case Deferred**
	HQ File :01/83/050/00868/AM13/	RLA File :08/24/040/00269/AM13/	Lic.No/Date:0810116982 19.12.2012	Defer Date:10.07.2013
	Decision :D/L dated 18.4.2013 issued by Deptt. of C&PC(PC.Div). Reminder dated 14.6.2013 issued by this office. Re-listed for 10.7.2013.			

30	**Case No.:3/43/83-ALC1/2012**	Party Name:VIKAS GLOBALONE LIMITED	Meet No/Date:11/83-ALC1/2013 12.06.2013	**Status:Case Deferred**
	HQ File :01/83/050/00775/AM13/	RLA File :05/24/040/00335/AM13/	Lic.No/Date:0510341304 20.12.2012	Defer Date:10.07.2013
	Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. Mail issued on 14.06.2013The case is re-listed for 10.7.2013.			

31	**Case No.:12/43/83-ALC1/2012**	Party Name:B & A PACKAGING INDIA LIMITED,	Meet No/Date:11/83-ALC1/2013 12.06.2013	**Status:Case Approved**
	HQ File :01/83/050/00784/AM13/	RLA File :02/24/040/00148/AM13/	Lic.No/Date:0210184607 20.12.2012	Defer Date:
	Decision : The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their U.O.No.Nil dated 10.6.2013, the Committee decided to approve the case as under :-			

Export Item	Qty.	Import Item	Qty.
Paper Sacks	As applied for	1. Semi Extensible Sack Kraft Paper 70/80 GSM	Net + 4%
		2. LDPE 20 /83 GSM	Net + 1%
		3. Aluminium Foil 25 GSM	Net + 4%
		4. Semi Extensible Sack Kraft Paper (Bleached) 80 GSM	Net + 4%

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

32	**Case No.:13/43/83-ALC1/2012**	Party Name:INDIAN ADDITIVES LIMITED	Meet No/Date:11/83-ALC1/2013 12.06.2013	**Status:Case Deferred**
	HQ File :01/83/050/00785/AM13/	RLA File :04/24/040/00199/AM13/	Lic.No/Date:0410141934 20.12.2012	Defer Date:10.07.2013
	Decision : Hard copy already sent to Deptt. of C&PC (PC.Div) on 15.2.2013. The case is re-listed for 10.7.2013.			

33	**Case No.:14/43/83-ALC1/2012**	Party Name:INDIAN ADDITIVES LIMITED	Meet No/Date:11/83-ALC1/2013 12.06.2013	**Status:Case Deferred**
	HQ File :01/83/050/00786/AM13/	RLA File :04/24/040/00193/AM13/	Lic.No/Date:0410141933 20.12.2012	Defer Date:10.07.2013
	Decision : Hard copy already sent to Deptt. of C&PC (PC.Div) on 15.2.2013. The case is re-listed for 10/7/2013.			

34	**Case No.:24/47/83-ALC1/2012**	Party Name:INTERNATIONAL PRINT-O-PAC LTD	Meet No/Date:11/83-ALC1/2013 12.06.2013	**Status:Case Rejected**
	HQ File :01/83/050/00858/AM13/	RLA File :05/23/040/00385/AM13/	Lic.No/Date:0510341303 20.12.2012	Defer Date:
	Decision : The Committee considered the case as per agenda and decided to reject the case as the firm has not given reply to D/L dated 23/7/2012 followed by reminder dated 12.9.2012 issued by this office . RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.			

35	**Case No.:59/47/83-ALC1/2012**	Party Name:KANDLA ENERGY AND CHEMICALS LIMITED	Meet No/Date:11/83-ALC1/2013 12.06.2013	**Status:Case Deferred**
	HQ File :01/83/050/00893/AM13/	RLA File :05/23/040/00387/AM13/	Lic.No/Date:0510341407 20.12.2012	Defer Date:10.07.2013
	Decision : Hard copy sent to Deptt. of C&PC (PC.Div) on 26.2.2013. The case is re-listed for 10/7/2013.			

36	**Case No.:50/47/83-ALC1/2012**	Party Name:BANKIM PLAST PVT LTD.	Meet No/Date:11/83-ALC1/2013 12.06.2013	**Status:Case Deferred**
	HQ File :01/83/050/00884/AM13/	RLA File :03/94/040/00803/AM13/	Lic.No/Date:0310717970 21.12.2012	Defer Date:10.07.2013
	Decision : Hard copy sent to Deptt. of C&PC (PC.Div) on 21.3.2013. The case is re-listed for 10.7.2013.			

37	**Case No.:8/51/83-ALC1/2012**	Party Name:VISHNU CHEMICALS LTD.,	Meet No/Date:11/83-ALC1/2013 12.06.2013	**Status:Case Deferred**
	HQ File :01/83/050/00914/AM13/	RLA File :09/24/040/00442/AM13/	Lic.No/Date:0910054597 21.12.2012	Defer Date:10.07.2013
	Decision : Hard copy from the firm has been received and sent to Deptt. of C&PC (Chem.Div) on 8.4.2013. The case is re-listed for 10.7.2013.			

38	**Case No.:21/47/83-ALC1/2012**	Party Name:THOMSON PRESS INDIA LTD	Meet No/Date:11/83-ALC1/2013 12.06.2013	**Status:Case Deferred**
	HQ File :01/83/050/00855/AM13/	RLA File :05/24/040/00362/AM13/	Lic.No/Date:0510341549 24.12.2012	Defer Date:10.07.2013
	Decision :D/L dated 14.5.2012 issued by DIPP. Reminder dated 14.6.2013 issued by this office. Re-listed for 10.7.2012.			

39	**Case No.:2/47/83-ALC1/2012**	Party Name:SRIRAM COMPOUNDS PVT. LTD.	Meet No/Date:11/83-ALC1/2013 12.06.2013	**Status:Case Deferred**
	HQ File :01/83/050/00836/AM13/	RLA File :05/24/040/00303/AM13/	Lic.No/Date:0510341619 26.12.2012	Defer Date:10.07.2013
	Decision :D/L dated 13.5.2012 issued by DIPP. Reminder dated 14.6.2013 issued by this office. Re-listed for 10.7.2012.			

40	**Case No.:38/47/83-ALC1/2012**	Party Name:PERFECT COLOURANTS AND PLASTICS PVT LTD	Meet No/Date:11/83-ALC1/2013 12.06.2013	**Status:Case Deferred**
	HQ File :01/83/050/00872/AM13/	RLA File :34/24/040/00223/AM13/	Lic.No/Date:3410035729 26.12.2012	Defer Date:10.07.2013
	Decision :D/L dated 10.5.2012 issued by Deptt. of C&PC(PC Div.). Reminder dated 14.6.2013 issued by this office. Re-listed for 10.7.2013.			

41	**Case No.:11/43/83-ALC1/2012**	Party Name:SECURE PRINT SOLUTIONS PRIVATE LIMITED	Meet No/Date:11/83-ALC1/2013 12.06.2013	**Status:Case Deferred**
	HQ File :01/83/050/00783/AM13/	RLA File :02/24/040/00159/AM13/	Lic.No/Date:0210184805 27.12.2012	Defer Date:10.07.2013
	Decision :D/L dated 14.5.2012 issued by DIPP. Reminder dated 14.6.2013 issued by this office. Re-listed for 10.7.2012.			

42	**Case No.:10/47/83-ALC1/2012**	Party Name:THOMSON PRESS INDIA LTD	Meet No/Date:11/83-ALC1/2013 12.06.2013	**Status:Case Deferred**
	HQ File :01/83/050/00844/AM13/	RLA File :05/24/040/00369/AM13/	Lic.No/Date:0510341913 28.12.2012	Defer Date:10.07.2013
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of information from the firm to the D/L dated 10.6.2013 issued by DIPP. The case is re-listed for 10.7.2013.			

43	**Case No.:44/47/83-ALC1/2012**	Party Name:JESONS INDUSTRIES LTD.	Meet No/Date:11/83-ALC1/2013 12.06.2013	**Status:Case Deferred**
	HQ File :01/83/050/00878/AM13/	RLA File :03/94/040/00826/AM13/	Lic.No/Date:0310718819 01.01.2013	Defer Date:10.07.2013
	Decision :D/L dated 16.5.2012 issued by Deptt. of C&PC(PC Div.). Reminder dated 14.6.2013 issued by this office. Re-listed for 10.7.2013.			

44	**Case No.:5/47/83-ALC1/2012**	Party Name:LONA INDUSTRIES LIMITED	Meet No/Date:11/83-ALC1/2013 12.06.2013	**Status:Case Deferred**
	HQ File :01/83/050/00839/AM13/	RLA File :03/95/040/00756/AM13/	Lic.No/Date:0310719620 07.01.2013	Defer Date:10.07.2013
	Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. Mail issued on 28.05.2013. Reminder issued on 14.6.2013. The case is re-listed for 10.7.2013.			

45	**Case No.:29/47/83-ALC1/2012**	Party Name:PLANT LIPIDS PRIVATE LIMITED	Meet No/Date:11/83-ALC1/2013 12.06.2013	**Status:Case Deferred**
	HQ File :01/83/050/00863/AM13/	RLA File :10/24/040/00066/AM13/	Lic.No/Date:1010052130 07.01.2013	Defer Date:10.07.2013
	Decision : Re-listed for 10.7.2013.			

46	**Case No.:32/47/83-ALC1/2012**	Party Name:SYNTHITE INDUSTRIES LIMITED	Meet No/Date:11/83-ALC1/2013 12.06.2013	**Status:Case Deferred**
	HQ File :01/83/050/00866/AM13/	RLA File :10/24/040/00069/AM13/	Lic.No/Date:1010052131 07.01.2013	Defer Date:10.07.2013
	Decision : Re-listed for 10.7.2013.			

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47	**Case No.:4/51/83-ALC1/2012**	Party Name:TCPL PACKAGING LIMITED	Meet No/Date:11/83-ALC1/2013 12.06.2013	**Status: Case Approved**
	HQ File :01/83/050/00910/AM13/	RLA File :03/95/040/00797/AM13/	Lic No/Date:0310719967 09.01.2013	Defer Date:10.07.2013
	Decision : The Committee considered the case as per agenda. The firm vide their letter dated 18.05.2013 and RLA vide their letter dated 9.1.2013 have informed that the authorization had been issued on repeat basis on the basis of decision of NC Meeting No. 27/83 dated 03.10.2012. Hence, withdrawn from Agenda.			
48	**Case No.:5/51/83-ALC1/2012**	Party Name:SEQUENT SCIENTIFIC LTD	Meet No/Date:11/83-ALC1/2013 12.06.2013	**Status:Case Deferred**
	HQ File :01/83/050/00911/AM13/	RLA File :03/95/040/00717/AM13/	Lic No/Date:0310719979 09.01.2013	Defer Date:10.07.2013
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. Mail issued to RLA, Mumbai, on 04.07.2013. The case is re-listed for 10.7.2013			
49	**Case No.:56/47/83-ALC1/2012**	Party Name:SABERO ORGANICS GUJARAT LIMITED	Meet No/Date:11/83-ALC1/2013 12.06.2013	**Status: Case Deferred**
	HQ File :01/83/050/00890/AM13/	RLA File :03/95/040/00743/AM13/	Lic No/Date:0310720296 10.01.2013	Defer Date:
	Decision : TA (C&PC) offered comments. However, Committee discussed and deferred the case for want of more clarity on the norms recommended by TA (C&PC). Deferred for 10.07.2013.			
50	**Case No.:57/47/83-ALC1/2012**	Party Name:SABERO ORGANICS GUJARAT LIMITED	Meet No/Date:11/83-ALC1/2013 12.06.2013	**Status: Case Defer ed**
	HQ File :01/83/050/00891/AM13/	RLA File :03/95/040/00621/AM13/	Lic No/Date:0310720301 10.01.2013	Defer Date:
	Decision: TA (C&PC) offered comments. However, Committee discussed and deferred the case for want of more clarity on the norms recommended by TA (C&PC). Deferred for 10.07.2013.			
51	**Case No.:58/47/83-ALC1/2012**	Party Name:NAVIN FLUORINE INTERNATIONAL LIMITED	Meet No/Date:11/83-ALC1/2013 12.06.2013	**Status:Case Deferred**
	HQ File :01/83/050/00892/AM13/	RLA File :03/95/040/00507/AM13/	Lic No/Date:0310720626 14.01.2013	Defer Date:10.07.2013
	Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. Mail issued on 4.6.2013. The case is re-listed for 10.7.2013.			
52	**Case No.:6/51/83-ALC1/2012**	Party Name:RELIANCE INDUSTRIES LTD.	Meet No/Date:11/83-ALC1/2013 12.06.2013	**Status:Deffered and Re-indexed**
	HQ File :01/83/050/00912/AM13/	RLA File :03/95/040/00694/AM13/	Lic No/Date:0310720590 14.01.2013	Defer Date:12.06.2013
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm.. Mail issued on 4.7.2913. The case is re-listed for 10.7.2013			
53	**Case No.:11/51/83-ALC1/2012**	Party Name:INTERNATIONAL PRINT-O-PAC LTD	Meet No/Date:11/83-ALC1/2013 12.06.2013	**Status:Case Deferred**
	HQ File :01/83/050/00917/AM13/	RLA File :05/23/040/00418/AM13/	Lic No/Date:0510343403 15.01.2013	Defer Date:10.07.2013
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of information from the firm. D/L dated 24.6.2013 issued by DIPP. The case is re-listed for 10.7.2013.			
54	**Case No.:53/47/83-ALC1/2012**	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:11/83-ALC1/2013 12.06.2013	**Status:Case Deferred**
	HQ File :01/83/050/00887/AM13/	RLA File :03/95/040/00617/AM13/	Lic No/Date:0310721014 16.01.2013	Defer Date:10.07.2013
	Decision : As requested by TA, Committee decided to defer consideration of the case for four weeks to enable TA to examine the case. The case is re-listed for 10.7.2013			
55	**Case No.:3/51/83-ALC1/2012**	Party Name:S.M. CHEMICALS	Meet No/Date:11/83-ALC1/2013 12.06.2013	**Status:Case Deferred**
	HQ File :01/83/050/00909/AM13/	RLA File :03/95/040/00805/AM13/	Lic No/Date:0310721062 17.01.2013	Defer Date:10.07.2013
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. Mail issued to RLA, Mumbai, on 4.6.2013. The case is re-listed for 10.7.2013			
56	**Case No.:5/7/83-ALC1/2013**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:11/83-ALC1/2013 12.06.2013	**Status:Case Deferred**
	HQ File :01/83/050/00106/AM14/	RLA File :17/24/040/00075/AM13/	Lic No/Date:1710005215 31.01.2013	Defer Date:10.07.2013
	Decision : The Committee considered the case as per agenda. The Committee decided to call for hard copy and Central Excise Data duly certified by Central Excise. Mail issued on 14.6.2013. The case is re-listed for 10.7.2013.			
57	**Case No.:6/7/83-ALC1/2013**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:11/83-ALC1/2013 12.06.2013	**Status:Case Deferred**
	HQ File :01/83/050/00107/AM14/	RLA File :17/24/040/00077/AM13/	Lic No/Date:1710005217 31.01.2013	Defer Date:10.07.2013
	Decision : The Committee considered the case as per agenda. The Committee decided to call for hard copy and Central Excise Data duly certified by Central Excise. Mail issued on 14.6.2013. The case is re-listed for 10.7.2013.			
58	**Case No.:7/7/83-ALC1/2013**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:11/83-ALC1/2013 12.06.2013	**Status:Case Deferred**
	HQ File :01/83/050/00108/AM14/	RLA File :17/24/040/00076/AM13/	Lic No/Date:1710005216 31.01.2013	Defer Date:10.07.2013
	Decision : The Committee considered the case as per agenda. The Committee decided to call for hard copy and Central Excise Data duly certified by Central Excise. Mail issued on 14.6.2013. The case is re-listed for 10.7.2013.			
59	**Case No.:8/7/83-ALC1/2013**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:11/83-ALC1/2013 12.06.2013	**Status:Case Deferred**
	HQ File :01/83/050/00109/AM14/	RLA File :17/24/040/00078/AM13/	Lic No/Date:1710005218 31.01.2013	Defer Date:10.07.2013
	Decision : The Committee considered the case as per agenda. The Committee decided to call for hard copy and Central Excise Data duly certified by Central Excise. Mail issued on 14.6.2013. The case is re-listed for 10.7.2013.			
60	**Case No.:1/7/83-ALC1/2013**	Party Name:INDUSTRIAL FILTERS & FABRICS P. LIMITED.,	Meet No/Date:11/83-ALC1/2013 12.06.2013	**Status:Case Deferred**
	HQ File :01/83/050/00102/AM14/	RLA File :56/24/040/00038/AM13/	Lic No/Date:5610001676 13.02.2013	Defer Date:10.07.2013
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. The case is re-listed for 10.7.2013			
61	**Case No.:4/7/83-ALC1/2013**	Party Name:GRAND ORGANICS PVT.LTD.	Meet No/Date:11/83-ALC1/2013 12.06.2013	**Status:Case Deferred**
	HQ File :01/83/050/00105/AM14/	RLA File :17/24/040/00084/AM13/	Lic No/Date:1710005230 14.02.2013	Defer Date:10.07.2013
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. The case is re-listed for 10.7.2013			
62	**Case No.:13/51/83-ALC1/2012**	Party Name:JJ PLASTALLOY PVT. LTD.,	Meet No/Date:11/83-ALC1/2013 12.06.2013	**Status:Case Deferred**
	HQ File :01/83/050/00919/AM13/	RLA File :15/24/040/00010/AM13/	Lic No/Date:1510018547 22.02.2013	Defer Date:10.07.2013
	Decision : As requested by TA, Committee decided to defer consideration of the case for four weeks to enable TA to examine the case. The case is re-listed for 10.7.2013.			
63	**Case No.:31/7/83-ALC1/2013**	Party Name:SAVITA POLYMERS LTD.	Meet No/Date:11/83-ALC1/2013 12.06.2013	**Status:Case Deferred**
	HQ File :01/83/050/00132/AM14/	RLA File :03/95/040/00799/AM13/	Lic No/Date:0310727030 06.03.2013	Defer Date:10.07.2013
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. The case is re-listed for 10.7.2013			
64	**Case No.:2/7/83-ALC1/2013**	Party Name:CHAMPA PURIE-CHEM INDS	Meet No/Date:11/83-ALC1/2013 12.06.2013	**Status:Case Deferred**
	HQ File :01/83/050/00103/AM14/	RLA File :34/24/040/00290/AM13/	Lic No/Date:3410036334 07.03.2013	Defer Date:10.07.2013
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. E-mail dated 14.6.2013 issued in this regard. The case is re-listed for 10.7.2013			
65	**Case No.:1/51/83-ALC1/2012**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:11/83-ALC1/2013 12.06.2013	**Status:Case Deferred**
	HQ File :01/83/050/00907/AM13/	RLA File :17/24/040/00087/AM13/	Lic No/Date:1710005248 08.03.2013	Defer Date:10.07.2013
	Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. Mail issued on 4.6.2013. The case is re-listed for 10.7.2013.			
66	**Case No.:46/7/83-ALC1/2013**	Party Name:VISHNU CHEMICALS LTD.,	Meet No/Date:11/83-ALC1/2013 12.06.2013	**Status:Case Deferred**
	HQ File :01/83/050/00147/AM14/	RLA File :09/24/040/00592/AM13/	Lic No/Date:0910055387 13.03.2013	Defer Date:10.07.2013
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. The case is re-listed for 10.7.2013			
67	**Case No.:29/7/83-ALC1/2013**	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:11/83-ALC1/2013 12.06.2013	**Status:Case Deferred**
	HQ File :01/83/050/00130/AM14/	RLA File :08/24/040/00445/AM13/	Lic No/Date:0810119460 15.03.2013	Defer Date:10.07.2013
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. The case is re-listed for 10.7.2013			
68	**Case No.:32/7/83-ALC1/2013**	Party Name:BILAG INDUSTRIES PVT. LTD.,	Meet No/Date:11/83-ALC1/2013 12.06.2013	**Status:Case Deferred**
	HQ File :01/83/050/00133/AM14/	RLA File :03/94/040/00918/AM13/	Lic No/Date:0310728667 19.03.2013	Defer Date:10.07.2013
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. The case is re-listed for 10.7.2013			
69	**Case No.:35/7/83-ALC1/2013**	Party Name:BILAG INDUSTRIES PVT. LTD.,	Meet No/Date:11/83-ALC1/2013 12.06.2013	**Status:Case Deferred**
	HQ File :01/83/050/00136/AM14/	RLA File :03/94/040/00928/AM13/	Lic No/Date:0310728672 19.03.2013	Defer Date:10.07.2013
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. The case is re-listed for 10.7.2013			
70	**Case No.:36/7/83-ALC1/2013**	Party Name:BILAG INDUSTRIES PVT. LTD.,	Meet No/Date:11/83-ALC1/2013 12.06.2013	**Status:Case Deferred**
	HQ File :01/83/050/00137/AM14/	RLA File :03/94/040/00929/AM13/	Lic No/Date:0310728668 19.03.2013	Defer Date:10.07.2013
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. The case is re-listed for 10.7.2013			
71	**Case No.:41/7/83-ALC1/2013**	Party Name:GIRDHARS INTERNATIONAL PVT. LTD.,	Meet No/Date:11/83-ALC1/2013 12.06.2013	**Status:Case Deferred**
	HQ File :01/83/050/00142/AM14/	RLA File :05/23/040/00527/AM13/	Lic No/Date:0510349608 19.03.2013	Defer Date:10.07.2013
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. The case is re-listed for 10.7.2013			
72	**Case No.:10/7/83-ALC1/2013**	Party Name:NAWAL PRAKASH AVIKEM PVT LTD.,	Meet No/Date:11/83-ALC1/2013 12.06.2013	**Status:Case Deferred**
	HQ File :01/83/050/00111/AM14/	RLA File :03/95/040/01028/AM13/	Lic No/Date:0310729017 21.03.2013	Defer Date:10.07.2013
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. The case is re-listed for 10.7.2013			
73	**Case No.:11/7/83-ALC1/2013**	Party Name:SOLTEX PETRO PRODUCTS LTD.	Meet No/Date:11/83-ALC1/2013 12.06.2013	**Status:Case Deferred**
	HQ File :01/83/050/00112/AM14/	RLA File :03/95/040/00929/AM13/	Lic No/Date:0310729012 21.03.2013	Defer Date:10.07.2013
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. The case is re-listed for 10.7.2013			
74	**Case No.:12/7/83-ALC1/2013**	Party Name:SOLTEX PETRO PRODUCTS LTD.	Meet No/Date:11/83-ALC1/2013 12.06.2013	**Status:Case Deferred**
	HQ File :01/83/050/00113/AM14/	RLA File :03/95/040/00930/AM13/	Lic No/Date:0310729010 21.03.2013	Defer Date:10.07.2013
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. The case is re-listed for 10.7.2013			
75	**Case No.:16/7/83-ALC1/2013**	Party Name:NAWAL PRAKASH AVIKEM PVT LTD.,	Meet No/Date:11/83-ALC1/2013 12.06.2013	**Status:Case Deferred**
	HQ File :01/83/050/00117/AM14/	RLA File :03/95/040/00790/AM13/	Lic No/Date:0310729019 21.03.2013	Defer Date:10.07.2013
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. The case is re-listed for 10.7.2013			
76	**Case No.:17/7/83-ALC1/2013**	Party Name:UNITED PHOSPHORUS LTD.	Meet No/Date:11/83-ALC1/2013 12.06.2013	**Status:Case Deferred**
	HQ File :01/83/050/00118/AM14/	RLA File :03/95/040/01031/AM13/	Lic No/Date:0310729008 21.03.2013	Defer Date:10.07.2013
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. The case is re-listed for 10.7.2013			
77	**Case No.:18/7/83-ALC1/2013**	Party Name:SABERO ORGANICS GUJARAT LIMITED	Meet No/Date:11/83-ALC1/2013 12.06.2013	**Status:Case Deferred**
	HQ File :01/83/050/00119/AM14/	RLA File :03/95/040/00976/AM13/	Lic No/Date:0310729026 21.03.2013	Defer Date:10.07.2013
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. The case is re-listed for 10.7.2013			
78	**Case No.:24/7/83-ALC1/2013**	Party Name:ARHAM PETROCHEM PVT LTD.	Meet No/Date:11/83-ALC1/2013 12.06.2013	**Status:Case Deferred**
	HQ File :01/83/050/00125/AM14/	RLA File :08/24/040/00458/AM13/	Lic No/Date:0810119675 21.03.2013	Defer Date:10.07.2013
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. The case is re-listed for 10.7.2013			
79	**Case No.:25/7/83-ALC1/2013**	Party Name:ATUL LIMITED,	Meet No/Date:11/83-ALC1/2013 12.06.2013	**Status:Case Deferred**
	HQ File :01/83/050/00126/AM14/	RLA File :08/24/040/00460/AM13/	Lic No/Date:0810119674 21.03.2013	Defer Date:10.07.2013
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. The case is re-listed for 10.7.2013			
80	**Case No.:26/7/83-ALC1/2013**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:11/83-ALC1/2013 12.06.2013	**Status:Case Deferred**
	HQ File :01/83/050/00127/AM14/	RLA File :17/24/040/00088/AM13/	Lic No/Date:1710005269 21.03.2013	Defer Date:10.07.2013
	Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. Mail issued on 14.6.2013. The case is re-listed for 10.7.2013.			
81	**Case No.:33/7/83-ALC1/2013**	Party Name:EXCEL CROP CARE LIMITED	Meet No/Date:11/83-ALC1/2013 12.06.2013	**Status:Case Deferred**
	HQ File :01/83/050/00134/AM14/	RLA File :03/94/040/01107/AM13/	Lic No/Date:0310729102 21.03.2013	Defer Date:10.07.2013
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. The case is re-listed for 10.7.2013			
82	**Case No.:34/7/83-ALC1/2013**	Party Name:KAYGEE-LOPAREX INDIA PVT. LTD.	Meet No/Date:11/83-ALC1/2013 12.06.2013	**Status:Case Deferred**
	HQ File :01/83/050/00135/AM14/	RLA File :03/94/040/01102/AM13/	Lic No/Date:0310729066 21.03.2013	Defer Date:10.07.2013
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. The case is re-listed for 10.7.2013			
83	**Case No.:22/7/83-ALC1/2013**	Party Name:DORF-KETAL CHEMICALS INDIA PVT.LTD.	Meet No/Date:11/83-ALC1/2013 12.06.2013	**Status:Case Approved**
	HQ File :01/83/050/00123/AM14/	RLA File :03/94/040/01016/AM13/	Lic No/Date:0310729215 22.03.2013	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their U.O.No.14010/176/2011-Ch-II dated 12.6.2013, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Anti Oxidant Trade UOP-344	1 Kg	1. 2,6 Di Tertiary Butyl Phenol (purity 75%)/2,6 DTPB 75%	0.750 Kg
		2. Aromatic Solvent/Solvent C-10/Kocosol 150/HAR/Heavy Aromatic Solgad 150 MC-10 A/Garasol-150/C-9/Remax-1	0.250 Kg

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

84	**Case No.:44/7/83-ALC1/2013**	Party Name:PLANT LIPIDS PRIVATE LIMITED	Meet No/Date:11/83-ALC1/2013 12.06.2013	**Status:Case Deferred**
	HQ File :01/83/050/00145/AM14/	RLA File :10/24/040/00099/AM13/	Lic No/Date:1010052960 22.03.2013	Defer Date:10.07.2013
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. The case is re-listed for 10.7.2013			
85	**Case No.:45/7/83-ALC1/2013**	Party Name:KANCOR INGREDIENTS LIMITED	Meet No/Date:11/83-ALC1/2013 12.06.2013	**Status:Case Deferred**
	HQ File :01/83/050/00146/AM14/	RLA File :10/24/040/00095/AM13/	Lic No/Date:1010052953 22.03.2013	Defer Date:10.07.2013
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. The case is re-listed for 10.7.2013			
86	**Case No.:19/7/83-ALC1/2013**	Party Name:MAKWELL PLASTISIZERS PVT. LTD.,	Meet No/Date:11/83-ALC1/2013 12.06.2013	**Status:Case Deferred**
	HQ File :01/83/050/00120/AM14/	RLA File :03/95/040/01048/AM13/	Lic No/Date:0310729608 26.03.2013	Defer Date:10.07.2013
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. The case is re-listed for 10.7.2013			
87	**Case No.:20/7/83-ALC1/2013**	Party Name:TYTAN ORGANICS PVT. LTD.,	Meet No/Date:11/83-ALC1/2013 12.06.2013	**Status:Case Deferred**
	HQ File :01/83/050/00121/AM14/	RLA File :03/95/040/00989/AM13/	Lic No/Date:0310729571 26.03.2013	Defer Date:10.07.2013
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. The case is re-listed for 10.7.2013			
88	**Case No.:23/7/83-ALC1/2013**	Party Name:TYTAN ORGANICS PVT. LTD.,	Meet No/Date:11/83-ALC1/2013 12.06.2013	**Status:Case Approved**
	HQ File :01/83/050/00124/AM14/	RLA File :03/95/040/01019/AM13/	Lic No/Date:0310729572 26.03.2013	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their U.O.No.14010/51/2012-Ch-II dated 29.5.2013, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Sulphonated Melamine Formaldehyde Resin	1 Kg	1. Methanol	0.352 Kg
		2. Melamine	0.429 kg
		3. Sodium Bisulphite	0.427 Kg

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

89	**Case No.:27/7/83-ALC1/2013**	Party Name:NAVIN FLUORINE INTERNATIONAL LIMITED	Meet No/Date:11/83-ALC1/2013 12.06.2013	**Status:Case Deferred**
	HQ File :01/83/050/00128/AM14/	RLA File :03/95/040/00958/AM13/	Lic No/Date:0310729642 26.03.2013	Defer Date:10.07.2013
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. The case is re-listed for 10.7.2013			
90	**Case No.:49/7/83-ALC1/2013**	Party Name:KUTCH CHEMICAL INDUSTRIES LTD.,	Meet No/Date:11/83-ALC1/2013 12.06.2013	**Status:Case Approved**
	HQ File :01/83/050/00150/AM14/	RLA File :34/24/040/00312/AM13/	Lic No/Date:3410036538 26.03.2013	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their U.O.No.14010/17/2012-Ch-II dated 13.3.2013, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Chlorinated Paraffin (51-55% Chlorine Content)	1 Kg	1. Paraffin (C8-C30)	0.550 Kg
		2. Stabilizer (Epoxidised Soya Bean Oil)	0.01 Kg
		3. HM/HDPE Granules (Moulded Grade) for Drums	As per Packing Policy

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

91	**Case No.:42/7/83-ALC1/2013**	Party Name:CHEMIZOL ADDITIVES PVT LTD.	Meet No/Date:11/83-ALC1/2013 12.06.2013	**Status:Case Deferred**
	HQ File :01/83/050/00143/AM14/	RLA File :07/24/040/00539/AM13/	Lic No/Date:0710094543 28.03.2013	Defer Date:10.07.2013
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. The case is re-listed for 10.7.2013			
92	**Case No.:43/7/83-ALC1/2013**	Party Name:CHEMIZOL ADDITIVES PVT LTD.	Meet No/Date:11/83-ALC1/2013 12.06.2013	**Status:Case Deferred**
	HQ File :01/83/050/00144/AM14/	RLA File :07/24/040/00537/AM13/	Lic No/Date:0710094544 28.03.2013	Defer Date:10.07.2013
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. The case is re-listed for 10.7.2013			

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93	**Case No.:39/7/83-ALC1/2013**	Party Name:VIKAS GLOBALONE LIMITED	Meet No/Date:11/83-ALC1/2013 12.06.2013	**Status:Case Deferred**
	HQ File :01/83/050/00140/AM14/	RLA File :05/24/040/00464/AM13/	Lic.No/Date:0510350468 01.04.2013	Defer Date:10.07.2013
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. The case is re-listed for 10.7.2013			
94	**Case No.:40/7/83-ALC1/2013**	Party Name:VIKAS GLOBALONE LIMITED	Meet No/Date:11/83-ALC1/2013 12.06.2013	**Status:Case Deferred**
	HQ File :01/83/050/00141/AM14/	RLA File :05/24/040/00465/AM13/	Lic.No/Date:0510350475 01.04.2013	Defer Date:10.07.2013
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. The case is re-listed for 10.7.2013			
95	**Case No.:13/7/83-ALC1/2013**	Party Name:BILAG INDUSTRIES PVT. LTD.,	Meet No/Date:11/83-ALC1/2013 12.06.2013	**Status:Case Deferred**
	HQ File :01/83/050/00114/AM14/	RLA File :03/94/040/00935/AM13/	Lic.No/Date:0310730096 02.04.2013	Defer Date:10.07.2013
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. The case is re-listed for 10.7.2013			
96	**Case No.:14/7/83-ALC1/2013**	Party Name:BILAG INDUSTRIES PVT. LTD.,	Meet No/Date:11/83-ALC1/2013 12.06.2013	**Status:Case Deferred**
	HQ File :01/83/050/00115/AM14/	RLA File :03/94/040/00919/AM13/	Lic.No/Date:0310730086 02.04.2013	Defer Date:10.07.2013
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. The case is re-listed for 10.7.2013			
97	**Case No.:15/7/83-ALC1/2013**	Party Name:BILAG INDUSTRIES PVT. LTD.,	Meet No/Date:11/83-ALC1/2013 12.06.2013	**Status:Case Deferred**
	HQ File :01/83/050/00116/AM14/	RLA File :03/94/040/00934/AM13/	Lic.No/Date:0310730093 02.04.2013	Defer Date:10.07.2013
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. The case is re-listed for 10.7.2013			
98	**Case No.:21/7/83-ALC1/2013**	Party Name:RUBY MICA COMPANY LIMITED,	Meet No/Date:11/83-ALC1/2013 12.06.2013	**Status:Case Deferred**
	HQ File :01/83/050/00122/AM14/	RLA File :02/24/040/00207/AM13/	Lic.No/Date:0210188255 02.04.2013	Defer Date:10.07.2013
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. The case is re-listed for 10.7.2013			
99	**Case No.:37/7/83-ALC1/2013**	Party Name:TYTAN ORGANICS PVT. LTD.,	Meet No/Date:11/83-ALC1/2013 12.06.2013	**Status:Case Deferred**
	HQ File :01/83/050/00138/AM14/	RLA File :03/95/040/00952/AM13/	Lic.No/Date:0310730284 03.04.2013	Defer Date:10.07.2013
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. The case is re-listed for 10.7.2013			
100	**Case No.:38/7/83-ALC1/2013**	Party Name:ROSSARI BIOTECH LTD	Meet No/Date:11/83-ALC1/2013 12.06.2013	**Status:Case Deferred**
	HQ File :01/83/050/00139/AM14/	RLA File :03/95/040/00991/AM13/	Lic.No/Date:0310730421 04.04.2013	Defer Date:10.07.2013
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. The case is re-listed for 10.7.2013			
101	**Case No.:47/7/83-ALC1/2013**	Party Name:CHEMCON SPECIALITY CHEMICALS P LTD	Meet No/Date:11/83-ALC1/2013 12.06.2013	**Status:Case Deferred**
	HQ File :01/83/050/00148/AM14/	RLA File :34/24/040/00316/AM13/	Lic.No/Date:3410036586 05.04.2013	Defer Date:10.07.2013
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. The case is re-listed for 10.7.2013			
102	**Case No.:28/7/83-ALC1/2013**	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:11/83-ALC1/2013 12.06.2013	**Status:Case Deferred**
	HQ File :01/83/050/00129/AM14/	RLA File :08/24/040/00473/AM13/	Lic.No/Date:0810120091 08.04.2013	Defer Date:10.07.2013
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. The case is re-listed for 10.7.2013			
103	**Case No.:30/7/83-ALC1/2013**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:11/83-ALC1/2013 12.06.2013	**Status:Case Deferred**
	HQ File :01/83/050/00131/AM14/	RLA File :17/24/040/00002/AM14/	Lic.No/Date:1710005281 08.04.2013	Defer Date:10.07.2013
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. The case is re-listed for 10.7.2013			
104	**Case No.:4/3/83-ALC1/2013**	Party Name:ROSS CHEMPACK PRIVATE LTD	Meet No/Date:11/83-ALC1/2013 12.06.2013	**Status:Case Deferred**
	HQ File :01/83/050/00005/AM14/	RLA File :34/24/040/00313/AM13/	Lic.No/Date:3410036610 09.04.2013	Defer Date:10.07.2013
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. The case is re-listed for 10.7.2013			
105	**Case No.:48/7/83-ALC1/2013**	Party Name:PERFECT COLOURANTS AND PLASTICS PVT LTD	Meet No/Date:11/83-ALC1/2013 12.06.2013	**Status:Case Deferred**
	HQ File :01/83/050/00149/AM14/	RLA File :34/24/040/00003/AM14/	Lic.No/Date:3410036619 10.04.2013	Defer Date:10.07.2013
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. The case is re-listed for 10.7.2013			
106	**Case No.:3/7/83-ALC1/2013**	Party Name:KWALITY PHARMACEUTICALS PVT LTD	Meet No/Date:11/83-ALC1/2013 12.06.2013	**Status:Case Deferred**
	HQ File :01/83/050/00104/AM14/	RLA File :12/24/040/00001/AM14/	Lic.No/Date:1210008620 01.05.2013	Defer Date:10.07.2013
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. The case is re-listed for 10.7.2013			
107	**Case No.:9/7/83-ALC1/2013**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:11/83-ALC1/2013 12.06.2013	**Status:Case Deferred**
	HQ File :01/83/050/00110/AM14/	RLA File :17/24/040/00013/AM14/	Lic.No/Date:1710005308 02.05.2013	Defer Date:10.07.2013
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. The case is re-listed for 10.7.2013			
108	**Case No.:1/11/83-ALC1/2013**	Party Name:KUTCH CHEMICAL INDUSTRIES LTD.,	Meet No/Date:11/83-ALC1/2013 12.06.2013	**Status:Case Deferred**
	HQ File :01/83/050/00159/AM14/	RLA File :34/24/040/00040/AM14/	Lic.No/Date:3410037010 30.05.2013	Defer Date:10.07.2013
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. The case is re-listed for 10.7.2013			
109	**Case No.:2/11/83-ALC1/2013**	Party Name:FARCOM CABLE SYSTEMS PRIVATE LIMITED,	Meet No/Date:11/83-ALC1/2013 12.06.2013	**Status:Case Deferred**
	HQ File :01/83/050/00160/AM14/	RLA File :07/24/040/00011/AM14/	Lic.No/Date:0710095735 03.06.2013	Defer Date:10.07.2013
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. The case is re-listed for 10.7.2013			

Date:24.06.2013
Place:New Delhi

G. SARAVANAN
Foreign Trade Development Officer

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